

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017**  
**APPEAL NO. 176 OF 2016**  
**APPEAL NO. 177 OF 2016**  
**APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017**  
**APPEAL NO. 380 OF 2017**  
**APPEAL NO. 381 OF 2017**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017**

Indian Wind Power Association ..... Appellant(s)  
Versus  
Tamil Nadu Generation & Distribution Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2  
Mr. Sethu Ramalingam for R-3

**APPEAL NO. 176 OF 2016**

Tamil Nadu Spinning Mills Association ..... Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2 to R-3

**APPEAL NO. 177 OF 2016**

Tamil Nadu Spinning Mills Association ..... Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2 to R-3

**APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017**

**Indian Wind Power Association** ..... **Appellant(s)**  
**Versus**  
**TANGEDCO & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan  
Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2  
Mr. Sethu Ramalingam for R-3

**APPEAL NO. 380 OF 2017**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Tamil Nadu Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan for R-2

**APPEAL NO. 381 OF 2017**

**TANGEDCO** ..... **Appellant(s)**  
**Versus**  
**Tamil Nadu Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan for R-2

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **20.01.2020**.

**(S.D. Dubey)**  
**Technical Member**

kt/mkj

**(Justice Manjula Chellur)**  
**Chairperson**